

In the High Court of Judicature, Bombay.

Now day, the 26 day of June 1865.

SPECIAL APPEAL No. - 527 - of 1864.

Pandurang Huri  
Toshi of the Tanjore  
District (Original Plaintiff)

Appellant

versus  
The Collector of Tanjore  
and the Superintendent  
of Revenue Survey  
(Original Defendants)

Respondent A,

Rs. 2 - - -

The claim in the Original Suit was to establish the Plaintiff's title to a field from which he had been ousted by the Collector

In Appeal No. 401 of 1863 the Judge of the District of the Tanjore at Tanjore confirmed the Decree of the District Judge who had thrown out the claim

A Special Appeal was preferred in the High Court on the ground that the decision of the District Judge is opposed to Law in that,

The

(a) The onus of proof has been wrongly placed upon the Plaintiff (the Special appellant).

(b) The Collector has no power to oust the Plaintiff as long as he pays the assessment.

(c) The acceptance of the Plaintiff's Khabarajat by the Collector stops him now from questioning as to the nature of the Plaintiff's tenancy.

By the Court Confirmed  
the decree of the District Judge  
with costs

R Couch

A M Warden

MEMORANDUM OF COSTS incurred in Special Appeal No. 827

of 1864 against the decision of the Judge \_\_\_\_\_ of the District of the *Honkum* and disposed of on the 26<sup>th</sup> June 1865 by *confirming the same*.

BY THE APPELLANT—

IN THE DISTRICT.

In the <i>Assistant Judge's Court</i> —————	2	11	"	✓
In the <i>Judge's Court</i> —————	5	13	3	✓
			8	8

IN THIS COURT.

Stamp for Memorandum of Special Appeal .....	1	"	"	✓
Stamps for copies of Decree and Judgment .....	2	8	"	✓
Stamp for Vukalutnama .....	2	"	"	✓
Stamp of an application to enter the name of the Appellant's heir .....				
Batta for Process and Postage .....	1	12	"	✓
Sectioner's Fee .....	3	6	9	✓
Vukeel's Fee .....	"	1	"	✓
			10	11

Rupees.... 19 4 "

BY THE RESPONDENTS—

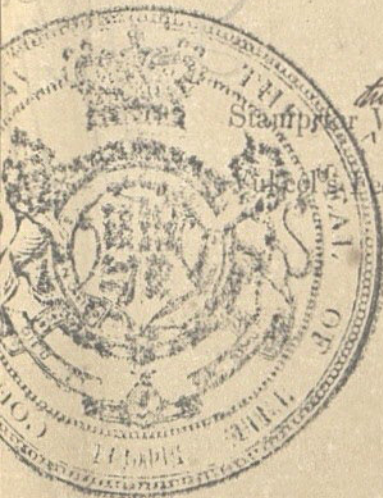
IN THE DISTRICT.

In the <i>Assistant Judge's Court</i> —————	2	1	"	✓
In the <i>Judge's Court</i> —————	"	2	"	✓
			2	10

IN THIS COURT.

<i>two</i> Stamp for Vukalutnama .....	4	"	"	✓
Vukeel's Fee .....	"	1	"	✓
			4	1

Rupees.... 6 11 "



*W. L. S.*  
Sealer

*R. West*  
Registrar

5<sup>th</sup> day of June 1865.